Mr. Speaker: We had a lot of discussion over these engines.

Shri Jagjivan Ram: As has been said by the Deputy Minister, in the initial stages, these engines and transmissions will be imported.

Lockheed Aircraft Corporation

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Shri Rami Reddy:
Shri Rameshwar Tantia:
Shri Chintamoni Panigrahi:
Shri Vasudevan Nair:
Shri Nagi Reddy:
Shri N. P. Nayar:
Shri S. A. Mehdi:
Shri Dinesh Singh:
Shri D. C. Sharma:
Shri Subodh Hansda:
Shri R. C. Majhi:
Shri Aurobindo Ghosal:
Shri Kodiyan:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 308 on the 23rd February, 1960 and state:

- (a) whether Government have taken any decision on the report submitted by the Lockheed Aircraft Cooperation for the manufacture and production in India of a new aeroplane to replace Dakotas; and
 - (b) if so, with what result?

The Deputy Minister of Civil Avlation (Shri Mohiuddin): (a). No, Sir.

(b). Does not arise.

Shrimati Renu Chakravartty: May I know whether this Lockheed Corporation is the same company which is producing the U-2 plane and also that aeroplanes for the Air Force of Pakistan?

Shri Mohiuddin: I had also read in the newspapers, when the U-2 incident occurred, that it was a Lockheed product.

The Minister of Transport and Communications (Dr. P. Subbarayan): I would like to add to what the Deputy Minister has said. The manufacture of U-2 planes is no concern of

ours. Ours is to get a sizeable civilian aircraft which will be utilised for our own purposes.

Shrimati Renu Chakravartty: Sir, the second part of my question has not been answered.

Mr. Speaker: She wants to know whether this is the same company.

Dr. P. Subbarayan: It does not matter what the company is. What they do outside is not our concern. (Interruptions).

Mr. Speaker: Does the hon. Minister know it or not? If he knows it, he may say yes; otherwise, he may say no.

Dr. P. Subbarayan: I said we do not care who manufactures U-2. It is said in the newspapers that U-2 was manufactured by the Lockheed Corporation. (Interruptions).

Shri Mohiuddin: I am not aware wnat planes are being supplied to Pakistan.

Some Hon. Members rose-

Mr. Speaker: Order, order. Nothing is gained by just putting a question to another question. The hon. Ministers are responsible. Ιf are merely hon. Members they would not be asked to answer questions. Do I ask all these hon. Members to answer questions? It is only the Ministers who are in a responsible position who should answer questions. To the question whether it is the same company or not, let the Minister, say yes or no according to the information that he may possess.

Shri Jaipal Singh: Sir, on a point of clarification. I am not one who would like to hide any information from the House. But that is not the point. The point is, when an insinuation is made, I think the hon. Minister has every right to evade information. For example, we get the majority of aircraft here fitted with Rolls Royce engines. If I ask whether these Rolls Royce engines are also supplied to Pakistan—they are supplied to Pakistan—what do I mean by this?

That is the point. (Interruptions).

Some Hon. Members rose—

Mr. Speaker: Order, order. As far as possible, we must avoid 'reading' insinuations. Now, I can call only one Member at a time. Shri D. C. Sharma.

Shri D. C. Sharma: May I know whether Messrs. Lockheed have submitted their report or not, and whether, even though they have submitted their report, the report has not been considered?

Shri Mohiuddin: The hon. Member will see that the question asked is: whether the Government have taken any decision, etc. I have said that a decision has not been taken. It means that a scheme has been submitted and it is under consideration.

Shri D. C. Sharma: I want to know why a decision is being delayed.

Shri Mohiuddin: It is a scheme for the manufacture of a very important product and it will take some time. I hope that it will be decided soon.

Shri Jaipal Singh: May I know whether this delay has in anyway been influenced by another Ministry of the same Government which is endeavouring to prove that Avro 748 is a better aircraft although the Lockheed aircraft is a proven aircraft?

Dr. P. Subbarayan: The hon. Member presumes too much. There is no question of any divergence of opinion between two Ministries because the Government as a whole works as a whole.

Mr. Speaker: This matter was debated on the floor of the House. I think the hon. Dr. P. Subbarayan was also present when the Defence Minister was here. Again and again these things were discussed.

Shri Sadhan Gupta: Is that an insinuation?

Mr. Speaker: Order, order.

Shri Tridib Kumar Chaudhuri: May I know the approximate date by which the Government is likely to take a decision?

Shri Mohiuddin: That is difficult for me to answer. It is not possible.

Shri S. M. Banerjee: May I know the broad, salient features in the report submitted by Lockheed?

Shri Mohiuddin: It is a plane in replacement of the Dakotas. It is a plane which can be used on those aurfields where Dakotas are now run—a runway of 4,000 ft, and so on. It will be a pressurised and air-conditioned plane.

Shri S. M. Banerjee: He has not replied to my question at all. My question was very simple. That is, what are their suggestions and what are their terms. I want to know it because the question of Avro 748 has also been raised.

Shri Mohiuddin: They are under consideration. How can I reveal them?

Mr. Speaker: The matter is under consideration. Next question.

The Depuy Mnister of Food and Agriculture (Shri A. M. Thomas): If you so direct, I am prepared to answer Question No. 563 also along with Question No. 545.

Shri Mahanty: Yes, Sir.

Mr. Speaker: They may be answered together.

Supply of Foodgrains to West Bengal

*545. Shrimati Renu Chakravartty:
Shri Subiman Ghose:
Shri Tridib Kumar
Chaudhuri:

Will the Minister of Food and Agriculture be pleased to state?

(a) the quantities of various types of foodgrains asked for by the West Bengal Government separately for